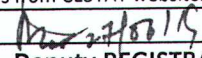


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 10-06-19 TO 014-06-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	<u>FINAL ORDERS</u>			
1	ST/55702/2014	50762/2019	12/6/2019	12/6/2019
2	ST/1798/2012	50766/2019	12/6/2019	13/6/2019
3	ST/50364/2019	50768/2019	12/6/2019	13/6/2019
	<u>MISC ORDERS</u>			
1	C/51496/2018	50436-50437/2019	6/6/2019	10/6/2019
2	C/52186-52187/2018	50438-50439/2019	6/6/2019	10/6/2019
3	ST/56894/2013	50441/2019	10/6/2019	11/6/2019
4	C/50735/2019	50443/2019	10/6/2019	11/6/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

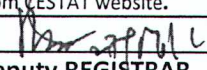
				 Deputy REGISTRAR

Beer Singh

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 17-06-19 TO 21-06-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	<u>FINAL ORDERS</u>			
1	<u>ST/50433/2016</u>	50770/2019	13/6/2019	17/6/2019
2	<u>ST/50198/2016</u>	53601/2018	14/6/2019	19/6/2019
3	<u>ST/50263/2016</u>	50772/2019	17/6/2019	19/6/2019
4	<u>ST/52172/2016</u>	50773/2019	17/6/2019	19/6/2019
5	<u>ST/53643/2015</u>	50775/2019	18/6/2019	19/6/2019
6	ST/54473/2014	50776/2019	18/6/2019	19/6/2019
7	C/51338/2018	50777/2019	18/6/2019	19/6/2019
8	ST/364/2010	50780/2019	18/6/2019	19/6/2019
9	AD/50401/2018	50774/2019	19/6/2019	20/6/2019
	<u>MISC ORDERS</u>			
		NIL		

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				 Deputy REGISTRAR
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Beer Singh